



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification

Jammu, the 5th February, 2018

RO 68.- In exercise of the powers conferred by section 5 of the Jammu Kashmir Levy of Toll Act, Samvat 1995 (Act No. VIII of 1995), the Government hereby directs that import of following items in the State shall be exempt from payment of Toll leviable under the said act.

1. Sanitary items (Toilets seats-Indian, Western & Urinals, Washbasin, Pedestal, Bidet, Bathtub, Sink and accessories like soap holder, towel rod and toilet paper holder, Taps, showers, Faucets but shall not include pipes to be used for bathroom fittings)
2. Jaggery (Gur)
3. Sugar
4. Medicines for human and animal consumption.
5. Vegetables (leafy, Non-leafy including Onion, Potato, Garlic and Ginger etc.)
6. Newsprint paper
7. Tea
8. Tree Spray Oil
9. Wheat seed
10. Salt (Iodized)
11. Soaps (Soaps used by humans for bathing, washing of clothes and utensils and Detergents (liquid, cakes and powder.)
12. Narial (Coconut with water)
13. Pulses

This notification shall come in force w.e.f 6th February 2018.

By order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS
Principal Secretary to Government
Finance Department

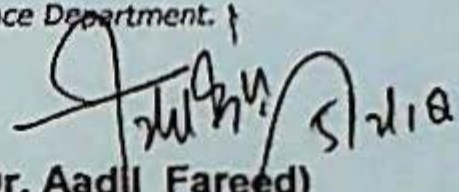
Dated: 05.02.2018

No ET/Estt/180/2016

Copy to the:-

1. All Financial Commissioners.
2. Principal Resident Commissioner, J&K Government, New Delhi.
3. Principal Secretary to Hon'ble Governor.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister.
6. All Commissioner/Secretaries to Government.
7. Divisional Commissioner, Jammu/Kashmir.

8. Excise Commissioner, J&K, Srinagar
9. Commissioner, Commercial Taxes, J&K Srinagar.
10. Pvt. Secretary to Hon'ble Finance Minister.
11. Pvt. Secretary to Hon'ble Minister of State for Finance.
12. President Kashmir Chamber of Commerce & Industry, Kashmir.
13. President Federation of Industry, Kashmir.
14. President Chamber of Commerce & Industry, Jammu.
15. President Industries Association Bari Brahmana/Samba.
16. President Tax Bar Association, Jammu/Srinagar.
17. General Manager, Government Press Jammu/Kashmir.
18. Private Secretary to Principal Secretary to Government, Finance Department.
19. Government Order file/Stock file/Incharge website.



(Dr. Aadil Fareed)
Under Secretary to Government